

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 314  
68/241- 242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors.

.....Applicant

Versus

M/s. Magpic Construction Pvt. Ltd

..... Respondent/CD

SECTION

U/s 241-242 of the Companies Act, 2013

Order Delivered on 18.03.2020

CORAM:

SHRI CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)


SHRI L.N. GUPTA  
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/OC :  
For the Respondent/CD :

ORDER

In view of the Circular dated 15<sup>th</sup> March, 2020, the matter stands  
adjourned to 14<sup>th</sup> July, 2020.

  
(T.S. SINGH)  
COURT OFFICER  
COURT - II